



Through E-Mail

From,
D.K. Dwivedi
System Manager
High Court,
Allahabad.

No. ICC/CMP/19/2016
Dated : 03/02/2016

To,
All District Judge(s)
Subordinate Courts of U.P.

Sir,

Lenovo E-4490 Laptops were purchased with one year warranty from M/s. CSPL Computers Pvt. Ltd., Lucknow and distributed to all the Judicial Officers in September/October-2014. Laptops returned by the retired Judicial Officers were distributed to newly recruited Judicial Officers subsequently.

The matter for execution of Annual Maintenance Contract (AMC) of Laptops is under consideration by the Court. Consolidated information with regard to service support extended by M/s. CSPL Computers Pvt. Ltd., Lucknow and/or OEM during warranty period to all the Judicial Officers in District Courts/on Deputation, to whom Laptops have been issued, is required to be furnished in the attached proforma along with copies of complaints made and call-sheets duly authenticated by concerned Judicial Officer/any other authorized staff, for perusal and record of the Court.

I am therefore to request you to send the information through e-mail only in e-mail id computer@allahabadhighcourt.in **latest by 09th February, 2016.**

Thanking you,

Yours faithfully

D.K. Dwivedi
(D.K. Dwivedi)

Enclosure : Proforma-A & B

Copy published in official website of Court for information to all Judicial Officers including those on deputation and sending information in the matter through the District Judge(s)/HOD's.

PROFORMA-B

District Court/Department : _____

S/N.	Date of Complaint	Name & Designation of Judicial Officer	Laptop S/N.	Complaint No. (if any assigned by CSPL/Lenovo)	Data of call attended	Date of final resolution	Nature of Problem
1	2	3	4	5	6	7	8

Compiled by
Name :
Designation :
Date :

Verified by
Signature :
Nodal Officer (Computerization)
Date :
Seal :

Forwarded by
Signature :
District Judge
Date :
Seal :